

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH SEPTEMBER, 2013

No. 208 / A : The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Sri Pradeep Kumar Maitra, District & Additional Sessions Judge, Saraikela-Kharsawan.
2.	Sri Brajendra Nath Pandey, Judicial Commissioner, Ranchi (Khunti).
3.	Md. Zafar Imam, Additional Legal Remembrancer-cum-Joint Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi.
4.	Sri Raj Kumar Tuli, District & Additional Sessions Judge-cum-Special Judge, Vigilance Bureau Cases, Hazaribagh.
5.	Sri Pravas Kumar Singh, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam Cases), Ranchi.
6.	Sri Manoj Srivastava, District & Additional Sessions Judge-cum-Special Judge, Vigilance Bureau Cases, Dumka.
7.	Sri Vijay Kumar No.1, District & Additional Sessions Judge-cum-Special Judge, Vigilance Bureau Cases, Daltonganj.
8.	Sri Vijay Pratap Singh, District & Additional Sessions Judge-cum-Special Judge, Land Acquisition Cases, Hazaribagh.
9.	Sri Deepak Kumar, Secretary to Hon'ble Lokayukta, Jharkhand, Ranchi.
10.	Sri Uma Shanker Prasad Singh, District & Additional Sessions Judge-cum-Special Judge, C.B.I., Ranchi.
11.	Sri Sifat Ahmad, Bermo at Tenughat (Under orders of transfer to Ranchi).

By order of the Court,
Sd/- A. V. Singh
Registrar General

Memo. No. Apptt.

Dated Ranchi, the 20th September, 2013

XIX (4)/Pro./Apptt. 1/10

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 9951-82 Apptt.

Dated Ranchi, the 20th September, 2013

XIX (4) Pro. / Apptt/1/10

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e- Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi and Officers concerned for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20th SEPTEMBER, 2013

No. 209 A : In view of promotion of Sri Sifat Ahmad, District & Additional Sessions Judge, Bermo at Tenughat (Bokaro) (UOT to Ranchi) to the rank of Principal District Judge vide Notification No. 208/A dated 20th September, 2013, the Court have been pleased to recall the transfer order in respect of Sri Ahmad, as contained in the Court's Notification No. 192/A dated 03rd September, 2013 at Sl. No. 2 communicated vide Memo No. 9052-64/Apptt. dated 03rd September, 2013.

The other contents of the Court's Notification No. 192/A dated 03rd September, 2013 shall remain unchanged.

By order of the Court,

Sd/- A. V. Singh
Registrar General

Memo. No. /Apptt. Dated Ranchi, the 20th September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 9984-95 /Apptt. Dated Ranchi, the 20th September, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Admn), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judge Bokaro for information & needful & Sri Sifat Ahmad, District & Additional Sessions Judge, Bermo and Tenughat (Bokaro) (UOT to Ranchi) for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH SEPTEMBER, 2013

No. 210 / A : In partial modification of this Court's Notification No. 208/A dated 20th September, 2013, the present place of posting in respect of Officer at Sl. No. 10 (viz. Sri Uma Shanker Prasad Singh) may be read as "District & Additional Sessions Judge-cum-Special Judge, C.B.I., **Dhanbad**" in place of "District & Additional Sessions Judge-cum-Special Judge, C.B.I., **Ranchi**."

The other contents of the Court's Notification No. 208 / A dated 20th September, 2013 shall remain unchanged.

By order of the Court,
Sd/- A. V. Singh
Registrar General

Dated Ranchi, the 20th September, 2013

Memo. No. Apptt.

XIX (4)/Pro./Apptt. 1/10

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

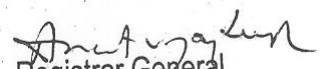
Sd/- A. V. Singh
Registrar General

Dated Ranchi, the 20th September, 2013

Memo. No. 10018-49...Apptt.

XIX (4) Pro. / Apptt/1/10

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e- Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi and Sri Uma Shanker Prasad Singh, District & Additional Sessions Judge-cum-Special Judge, C.B.I., **Dhanbad** for information and needful.


Registrar General